

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 186 OF 2018 & IA No. 525 OF 2018 & IA No. 448 OF 2019****Dated: 24th October, 2019****In the matter of:****M/s Dhursar Solar Power Private Limited****.... Appellant(s)****Versus****Rajasthan Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **22.01.2020**.

**Court Master**

NR